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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.

V/s.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Ms. Firdaus, Mosa i/b Chutan Bame for Resp No. 1	Counsel	
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Firdaus
12.9.2017

2.	ARUN MONGA i/b Deepa Bajaj Adv. for Petitioner	Counsel	
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Am
12/09/17

ORDER

TCP No. 42/397-398/NCLT/MB/MAH/2012

Counsel for the Petitioner as well as the Respondent are present.

At request of the Petitioner, list this matter on **04.10.2017** 'high on board' after
IB matters.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)